

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

H2
T.C.S.P. No. 80/(MAH)/2017

CORAM:

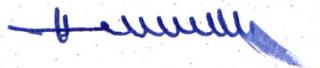
Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2017

NAME OF THE PARTIES: M/s. Ghalsasi Smelting Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
01	Hemant Sethi	Advocate	

ORDER

TCSP 79/230-232/NCLT/MB/MAH/2017
TCSP 80/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 10.8.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)